C,B,F

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

I A $32/2017&IA114/2017I_n$ Ivn. P No. 1 of 2017 in TP No. 119/397-398/NCLT/AHM/2016 (New) CP No. 23/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2017

Name of the Company:

Nasreen Kowsar & Anr.

V/s.

DB Shapriya Construction Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. ILUNDAL DACAL PCS Pethons Holden

2. M.P. Sharma PCS Pethons Holden

2.

<u>ORDER</u>

Learned PCS Mr. M P Sharma present for Original Petitioner. Learned PCS Mr. Kunjal Dalal present for Original Respondent no. 1.

IA 32/2017 pleadings completed.

In IA 1/2017 Applicant is directed to file English translation of the documents at page 17 to 25 of the application within one week serving a copy to the Original Respondent.

Respondent in IA 1/2017 shall file reply in IA 1/2017 within two weeks from the date of receipt of translated documents.

IA 114/2017 is disposed of at the stage of admission in view of the direction given to the Applicant in IA 1/2017.

List IA 32/2017 and IA 1/2017 for hearing together on 21.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 18th day of May, 2017.